

(c) and (d) All our requirements of Copper T are imported through UNFPA and sometimes USAID as commodity assistance; similarly raw-material for oral pills is imported through UNFPA.

[Translation]

Thermal Power Plant for Chittorgarh

3526. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Union Government propose to set up a Thermal Power Plant in Chittorgarh district of Rajasthan keeping in view the power shortage there; and

(b) if so, the time by which work would commence and the amount proposed to be spent thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) and (b) No proposal to set up a thermal station in Chittorgarh in the Central sector is under consideration.

[English]

Introduction of a train between Muzaffarpur and Madras via Jamshedpur and Kharagpur

3527. SHRI LALITESHWAR SHAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry are considering the possibility of introducing daily direct train between Muzaffarpur, Barauni and Jamshedpur; and

(b) whether there is any proposal to introduce a train between Muzaffarpur to Madras via Jamshedpur-Kharagpur?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) 91/92 Muzaffarpuri-Tatanagar Express is already running daily.

(b) No, Sir.

Request for Indian Doctors by Iran Government

3528. SHRI CHITTA MAHATA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Iran Government have requisitioned Indian doctors for treatment of their soldiers and civilians suffering from the effects of chemical weapons during the fight between Iran and Iraq; and

(b) if so, the details thereof and decision taken by Government thereon and the reaction of the Government of Iraq thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI YOGENDRA MAKWANA): (a) No formal request has been received from the Government of Iran for the deputation of doctors for the treatment of their soldiers and civilians suffering from the effects of the chemical weapons.

(b) Does not arise.

Doubling of Garhi Harsaru Pataudi Road Rail Line

3529. SHRI LALA RAM KEN: Will the Minister of RAILWAYS be pleased to refer to Unstarred Question No. 3051 answered on 15 March, 1984 regarding double line between Garhi Harsaru and Pataudi Road and state:

(a) the latest progress of the construction of the said line and the expenditure incurred so far; and

(b) the likely date of its completion?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Present progress is 75.1% Expenditure incurred upto March, 1985 is Rs. 83 lakhs.

(b) Completion of work will depend on availability of funds in the coming years.

Export of Diesel Locomotives

3530. DR. CHINTA MOHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether diesel locomotives are being exported to other countries;

(b) if so, the details of exports made during last three years;

(c) what is the value of components of imported items in each diesel locomotive and total export price; and

(d) where these are exported after meeting internal demands in full ?

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) During the last three years, 15 Metre Gauge diesel locomotives have been exported to Vietnam.

(c) The value of the imported items in a diesel locomotive exported to Vietnam is Rs 7.5 lakhs. The total export price per locomotive is Rs. 80 lakhs.

(d) Yes, Sir.

[Translation

**Lack of Opportunities for further
Promotion to Booking Clerks**

3531. **SHRI VILAS MUTTEMWAR** :
Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in 'Jansatta' dated 9 March, 1985 under the caption 'Promotion Nahin Mila-Clerkon Ka Dukhra' (Promotion not given, grievances of Clerks) regarding lack of opportunities for further promotion to Booking Clerks having rendered 20 years of service in Northern Railway Division, Delhi ;

(b) if so, the reaction of Government in regard thereto ;

(c) whether the rules of promotion in each division are different ; and

(d) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) It is incorrect to say that Booking Clerks who have 20 years of service have not been given promotion. As a result of restructuring of Commercial Cadre, among others, in December '83, all Booking Clerks on Delhi Division whose date of appointment in grade Rs. 260-430 is 2-1-1976 or earlier have been promoted as Senior Booking Clerks in grade Rs 330-510 subject to their having been found suitable.

Similarly Senior Booking Clerks in grade Rs 330-560 whose date of appointment is 28-9-1967 or earlier have been promoted to grade Rs 425-640 subject to their having been found suitable.

(c) No, Sir.

(d) Does not arise.

[English]

Upper Pravara Irrigation Project

3532. **SHRI BALASAHEB VIKHE PATIL** : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the upper Pravara Irrigation Project in District Ahmednagar, Maharashtra has been sanctioned, but the work on this project has not yet been started ;

(b) if so, the financial allocations made and the Central assistance provided for this project ; and

(c) the reasons for delay in starting the work and the likely time by which the construction will start ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (c) The Upper Pravara Irrigation Project was approved by the Planning Commission in 1977. The Government of Maharashtra have intimated that the work on dam proper could not be started due to land acquisition problems. However, the Canal works are in progress in some stretches through the State's Employment Guarantee Scheme. The work on the dam will be started as soon as the required land is in hand.

(b) An expenditure of about Rs. 4 crores is anticipated to have been incurred on the project upto March, 1985. An outlay of Rs. 1 crore from the Plan funds has been proposed by the State Government for the period 1985-90 in the State's Draft Seventh Five Year Plan. Outlay proposed for 1985-86 is Rs 20 lakhs. Plan assistance to States is provided by the Centre as block grants/loans not related to any Sector of activity or to any project.